

DIGIT PUBLIC LIABILITY INSURANCE POLICY
Add-On Covers/ Endorsement Wordings/ Clauses

1) Carriage of Effluents (outside the Insurance Premises) (IRDAN158RP0075V01202021/A0023V01202122)

We will indemnify You for all amounts which You become legally liable to pay as Compensation as a result of an accident directly caused by treated effluents whilst being carried by pipelines outside the Insured Premises to the discharge point as declared and mentioned in Your Policy Schedule, excluding Pollution risk, howsoever caused unless specifically agreed and mentioned in Your Policy Schedule.

Provided always that the statutory provisions as may be in force from time to time for treatment and discharge of effluents are complied with.

Subject always to the Limit of Liability mentioned in the Policy Schedule against this Add-on cover, terms, conditions, warranties, exclusions and deductible of this Policy.